

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **06.03.2023 at 02.30 PM** THROUGH VIDEO CONFERENCING

PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON'BLE PRESIDENT
HON'BLE SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)

IN THE MATTER OF : Kaveri Gas Power Pvt Ltd

MAIN PETITION NUMBER : CP(IB)/82(CHE)/2021

(IA/MA) APPLICATION NUMBERS

IA/369(CHE)/2023; IA/370(CHE)/2023

ORDER

Ld. Liquidator Mr. Krishna is present in person through video conferencing mode.

IA/369(CHE)/2023 has been filed attaching therewith the list of stakeholders. The same is taken on record.

Accordingly, IA/369(CHE)/2023 is **disposed off**.

IA/370(CHE)/2023 has been filed to take on record the preliminary report and asset memorandum. The same is taken on record.

Accordingly, IA/370(CHE)/2023 is **disposed off**.

—Sd—

[SAMEER KAKAR]
MEMBER (TECHNICAL)

MS

—Sd—

[JUSTICE RAMALINGAM SUDHAKAR]
PRESIDENT